

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 3<sup>rd</sup> March, 2015.

**No.LL (B) 47/2005/Pt/161** - In exercise of the powers delegated under sub-section (1) of Section 5 and sub-section (1) of Section 19 of the Right to Information Act, 2005 (Central Act no 22 of 2005), the Governor of Meghalaya is pleased to appoint the Public Information Officers Law Department as under: -

**Appellate Authority**

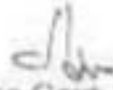
Secretary Law Department, Shri L.M. Sangma - For Law Department.

**Public Information Officer**

Deputy Secretary Law Department, Smti L.L. Shangpliang - For Law (A) Department.

Deputy Secretary Law Department, Smti M.M. Sangma - For Law (B) Department.

Notification No. LL (B) 47/2005/Pt/159, dt 25.03.2011 in this regard will cease to have effect with effect from date of issue of this Notification.

  
Secretary to the Govt. of Meghalaya,  
Law Department.

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**Memo. No. LL (B) 47/2005/Pt/161-A,**

**Dated Shillong, the 3<sup>rd</sup> March, 2015.**

Copy to:-

1. The Private Secretary to the Chief Minister, Meghalaya, Shillong.
2. The Private Secretary to the Chief Secretary, Meghalaya, Shillong.
3. The Director of Printing & Stationery, Meghalaya, Shillong to kindly publish in the next issue of the Meghalaya Gazette.
4. Shri A.K. Sangma and Smti E.M. Donn, Joint Secretaries, Law Department.
5. The Under Secretary, Personnel & A.R. (A) Department.
6. Sectt. Admn. Department (Nazarat).
7. The State Informatics Officer, NIC., Shillong.
8. Officers concerned.
9. Law (A) Department.
- ✓ 10. DEO (Data Entry Operator) L.R. Office, Room No.104, Main Secretariat Building for uploading the notification in the Law Department website.
11. Guard File.

**By order etc.,**

  
Secretary to the Govt. of Meghalaya,  
Law Department.

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